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jdt. 21.12.2023  
jb.

**W.P.A. 14588 of 2022  
(Durgapur Monolithics Pvt. Ltd. & Anr. vs. State of  
West Bengal & Ors.)**

**Mr. Soumik Ganguly  
... For the Petitioners**

**Mr. Sharanya Chatterjee  
Mr. A. Ghosh  
... For the ADDA**

**Mr. L. M. Mahata  
Mr. Rudranil De  
... For the State**

Learned counsel for the petitioners submits that the petitioners do not intend to proceed with the matter any further.

Written instructions submitted on behalf of the petitioners is taken on record.

In view of the above, the writ petition is dismissed for non-prosecution.

There shall be, however, no order as to costs.

Urgent certified website copy of this order, if applied for, be furnished to the parties upon compliance of necessary formalities.

**(Suvra Ghosh, J.)**